NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CA/177/CAA/2017

NAME OF THE TRANSFEROR

: IDHAYAM HOSPITALS ERODE LTD

NAME OF THE TRANSFERRE

: KOVAI MEDICAL CENTRE AND HOSPITAL LTD

UNDER SECTION

: 230 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. C.V. Man horson havan

ORDER

Counsel for the Applicant present and prayed for time to make final submissions. At request, time is enlarged. Put up on 08.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

ghk